F. No. J-11017/1/2017-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs **Judicial Section**

Shastri Bhawan, New Delhi, Dated 18 September, 2017

ORDER

The President is pleased to engage Shri Devesh Kumar Bansal, Advocate as Senior Panel Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before High Court of Rajasthan, Bench at Jaipur, for a period of three years from the date of this order or until further orders; whichever is earlier:

High Court of Rajasthan, Bench at Jaipur Senior Panel Counsel

Name		Contact Details	Enrollment Number
Devesh Bansal	Kumar	214, Pratap Nagar (Hanuman Nagar), Vaishali Nagar, Jaipur-302021 Mob: 9251471431 Email: devansh@nyaypath.in	R/230/1987

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Inder Kumar) Additional Secretary

Copy for information to:-

- 1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
- 3. Shri Basant Singh Chhaba, Asstt. Solicitor General of India, Rajasthan High Court, Jaipur
- 4. The Registrar, Rajasthan High Court at Jaipur.5. Shri Devesh Kumar Bansal, Senior Panel Counsel at the address as shown above.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 7. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in